

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 40 of 2018

IN THE MATTER OF:

Ultratech Cement Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

WITH

Competition Appeal (AT) No. 41 of 2018

IN THE MATTER OF:

Ultratech Cement Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

Present:

For Appellant: Mr. Sarthak Pande, Advocate.

For Respondent: Mr. Zoheb Hossain, Advocate.

O R D E R

14.02.2020 At the request of learned counsel for the parties, these Appeals are adjourned for hearing.

List these Appeals 'For Hearing' on **12th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)